

Calcutta High Court (Appellate Side)

Peonbook Report From 17-06-2021 To 17-06-2021 For (All) Maincase & (All)

Pending : 31 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	RVW/77/2021	17-06-2021	CHANDANA BANERJEE VS UTTARPARA KOTRUNG MUNICIPALITY AND ORS.	Kunal Ganguly
2	CPAN/414/2021	17-06-2021	ANAND JAIN VS SMITHA PARAMBRAT	ANAND JAIN
3	MAT/578/2021	17-06-2021	PARTHA BARUI VS KARTICK SARKAR AND ORS.	Sumanta Das
4	MAT/579/2021	17-06-2021	THE DIRECTOR OF PENSION VS TAPAN KUMAR GHOSH AND ORS.	SUBHRANGSHU PANDA
5	MAT/580/2021	17-06-2021	SAHAKAR GLOBAL LIMITED AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANDIP AGARWAL
6	MAT/581/2021	17-06-2021	THE DIRECTOR OF PENSION VS KABIRUL ISLAM AND ORS.	SUBHARNGSHU PANDA
7	CO/1196/2021	17-06-2021	SHARMILA DUTTA AND ORS VS THE SEC. XAVIERS ENGLISH SCHOOL	NITAI SAHA
8	CO/1197/2021	17-06-2021	DR SUCHI KARMAKAR NEE ACHARYA VS ARNAB KARMAKAR	ARINDAM PAUL
9	CRM/4138/2021	17-06-2021	SUBIR MANNA @ BHOMBOL MANNA @ BHOMBAL VS STATE OF WEST BENGAL	SOUVIK DAS
10	CRM/4139/2021	17-06-2021	RAMESH MAHATO AND OTHERS VS STATE OF WEST BENGAL	SOUMAJIT CHATTERJEE
11	CRM/4140/2021	17-06-2021	SAIRUN NECCHA VS STATE OF WEST BENGAL	RABISANKAR CHATTOPADHYAY
12	CRM/4141/2021	17-06-2021	KALI DAS SAHA VS STATE OF WEST BENGAL	SUDIP GUHA
13	CRM/4142/2021	17-06-2021	HASEN MONDAL VS STATE OF WEST BENGAL	PRANIDHI SINGH
14	CRM/4143/2021	17-06-2021	PRADIP KUMAR BALA @ PRADIPBALA AND ORS VS STATE OF WEST BENGAL	SOMNATH MAJUMDER
15	CRM/4144/2021	17-06-2021	SURAJIT PRAMANICK @ SURAJIT PRAMANIK @ NEPAL VS STATE OF WEST BENGAL	SOMNATH MAJUMDER
16	WPA/10682/2021	17-06-2021	MD ISHA VS STATE OF WEST BENGAL AND ORS.	NILOTPAL CHOWDHURY
17	WPA/10683/2021	17-06-2021	DURJAY CHAKI VS STATE OF WEST BENGAL AND ORS.	SK SAHJAHAN ALI
18	WPA/10684/2021	17-06-2021	NEMAI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SYED MURSHID ALAM
19	WPA/10685/2021	17-06-2021	DEBOLINA BASU VS INTERNAL COMPLAINTS COMMITTEE, KOLKATA(SOUTH REGION), CENTRAL BANK OF INDIA AND ORS.	SOMDEV ASH
20	WPA/10686/2021	17-06-2021	DEBAJIT BARMAN VS INTERNAL COMPLAINTS COMMITTEE, KOLKATA(SOUTH REGION), CENTRAL BANK OF INDIA AND ORS.	SOMDEV ASH
21	WPA/10687/2021	17-06-2021	GAUTAM MANDAL VS INTERNAL COMPLAINTS COMMITTEE, KOLKATA(SOUTH REGION), CENTRAL BANK OF INDIA) ORS.	SUBHAJIT DAS
22	WPA/10688/2021	17-06-2021	JHUMA RANI DUTTA VS STATE OF WEST BENGAL AND ORS.	SOMNATH MAJUMDER
23	WPA/10689/2021	17-06-2021	TAPAN DUTTA VS STATE OF WEST BENGAL AND ORS.	SOMNATH MAJUMDER
24	WPA/10690/2021	17-06-2021	M/S. TIRUPATI COMMODITIES P. LTD. AND ANR. VS UNION OF INDIA AND ANR.	ADITYA TIWARI
25	WPA/10691/2021	17-06-2021	DEEP NARAYAN MAJUMDER VS UCO BANK AND ORS.	SUBHOJIT GHOSH
26	WPA/10692/2021	17-06-2021	MOUSUMI NARAYAN (NEE PAL) VS STATE OF WEST BENGAL AND ORS.	MUNSHI ASHIQUE ELAHI
27	WPA/10693/2021	17-06-2021	SOUMITRA DAS AND ORS. VS THE UNIVERSITY OF GOUR BANGA AND ORS.	MONIRUZZAMAN
28	WPA/10694/2021	17-06-2021	ZALALUDDIN SARKAR VS STATE OF WEST BENGAL AND ORS.	MAHAMMAD MAHMUD
29	WPA/10695/2021	17-06-2021	ASHRUJIT HAZRA VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
30	WPA/10696/2021	17-06-2021	KHRISTODAN NEYE VS STATE OF WEST BENGAL AND ORS.	BAPIN BIDYA
31	WPA/10697/2021	17-06-2021	ANUPAM SAMANTA VS STATE OF WEST BENGAL AND ORS.	Sumanta Das